Notification No. 1824 (A) / XXXVI(D) --- 81(A) / 1968, October 29, 1969

Leave to employees of Raptakos Brett and Co., Kanpur: In exercise of the powers under sub-section (3) of Section 3 of the Uttar Pradesh Dookan Aur Vanijya Adhishthan Adhiniyam, 1962 (U. P. Act No. XXVI of 1962), the Governor of Uttar Pradesh is please to exempt, in public interest, Messrs. Raptakos Brett and Company Private Ltd., the Mall, Kanpur, from the operation of the provisions of sub sections (1), (2), (3), (4) and (5) of Section 10 of the said Adhiniyam subject to the condition that the said commercial establishments shall allow to its employees in a year leave given here-under:

Earned Leave. -- Twenty-one days up to 5 years' service, 27 days 6 to 10 years' service, 30 days after 10 years' service, accumulating up to 90 days.

Sick Leave.--Seven days excluding Sunday and holidays accumulating up to 28 days.

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Casual Leave.-Ten days.